

CORRIGENDUM TO FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MATOSHRI LAXMI SUGAR CO-GENERATION INDUSTRIES LTD UNDER CIRP
OPERATING IN MANUFACTURING SUGAR
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the Form G dated 16.09.2025, issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published in the newspapers on 16.09.2025, the Committee of Creditors of Matoshri Laxmi Sugar Co-generation Industries Limited has decided to extend the last date for receipt of Expression of Interest from 01.10.2025 to 11.10.2025.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Resolution Professional in accordance with the amended invitation for expression of interest which stands amended and restated as under:

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Matoshri Laxmi Sugar Co-generation Industries Limited CIN: U15424PN2008PLC133527 PAN: AAFCM5880Q
2.	Address of the registered office	Satling Nagar, At-Ruddhewadi, Post Dudhani, Taluk Akkalkot, Solapur - 413220, Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Satling Nagar, At.: Ruddewadi, Post: Dudhani, Tal.: Akkalkot, Dist.: Solapur, Maharashtra.
5.	Installed capacity of main products/ services	3500 TCD (Tons Crushed Per Day) sugar plant, which is forward integrated with cogeneration unit of 10 MW
6.	Quantity and value of main products/ services sold in last financial year	No details / documents provided by the SBoD, however as per financials for FY 2024 available on public domain, company did a revenue of Rs. 84.04 Cr.
7.	Number of employees/ workmen	NA (Details not provided by SBoD)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.matoshrilaxmisugar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.matoshrilaxmisugar@gmail.com
10.	Last date for receipt of expression of interest (revised dates)	11/10/2025
11.	Date of issue of provisional list of prospective resolution applicants (revised dates)	13/10/2025
12.	Last date for submission of objections to provisional list (revised dates)	18/10/2025
13.	Date of issue of final list of prospective resolution applicants (revised dates)	20/10/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants (revised dates)	22/10/2025

15.	Last date for submission of resolution plans (revised dates)	21/11/2025
16.	Process email id to submit Expression of Interest	cirp.matoshrilaxmisugar@gmail.com
17.	Details of Corporate Debtor's Registration Status as MSME.	NA

Date: 30/09/2025

Place: Mumbai

Ram Singh Setia
Deemed RP of Matoshri Laxmi Sugar Co-generation
Industries Limited
IBBI/IPA-001/IP-P01189/2018-2019/11935
Address Registered with IBBI- 1004, Tower B,
Celestia Spaces, Tokershi Jivraj Road, Sewri, Off
Zakaria Bunder Road, Mumbai City- Maharashtra-
400015.